

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01800/2015

DATED THIS THE 15<sup>th</sup> DAY OF MARCH 2021

**CORAM:**

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)

N.Bhaskaran,  
Dy.CVO/T(Retd)  
South Western Railway,  
No.16, Sriramanilayam,  
Chandranath Nagar  
Hubli-580 032. ....Applicant

(By Shri B.S. Venkatesh Kumar,..... Advocate)

Vs.

1.Union of India by  
General Manager,  
South Western Railway,  
Hubli

2.Chief Personnel Officer,  
Headquarters  
South Western Railway,  
Hubli.

3.Member Staff,  
Railway Board,  
Rail Bhavan,  
Raisina Road,  
New Delhi 110 001.

...Respondents

(By Advocate Shri J.Bhaskar Reddy )

ORDER (ORAL)

Per: SURESH KUMAR MONGA, MEMBER (J):

After arguing the matter for some time, learned Counsel for the applicant wishes to withdraw the Original Application with liberty to file a fresh one with better particulars.

2. Accordingly, the original application is dismissed as withdrawn with liberty as aforesaid.

3. There shall be no orders so as to costs.

(RAKESH KUMAR GUPTA)  
MEMBER (A)

bk

(SURESH KUMAR MONGA)  
MEMBER (J)